

SENIOR CIVIL JUDGE AND JMFC, DEVADURGA
Smt.Yasmin Parveen Ladkhan
SENIOR CIVIL JUDGE AND JMFC,DEVADURGA
Cause List Date: 10-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
03:00-04:00 PM				
1	C.C. 84/2020 (SUMMONS)		PSI Jalahalli Poilice Station Vs Venkoba S/o Eranna Ambiger	
2	C.C. 85/2020 (SUMMONS)		PSI Jalahalli Poilice Station Vs Basavaraja S/o Manappa Hosamani	
3	C.C. 86/2020 (SUMMONS)		PSI Jalahalli Poilice Station Vs Hanumanthraya S/o Rangappa Myakal	
4	C.C. 299/2020 (SUMMONS)		State Jalahalli P.S. Vs Ambrayya S/o Vishwanath Swamy Hiremt	
5	Crl.Misc. 1668/2020 (APPEARANCE OF PARTY)		Pavitra S/o Anjaneya U/G Anjaneya S/o Thimmareddy Vs The Births and Deaths Registrar, Tahashil Office Devadurga.	Srinivas BK
6	Crl.Misc. 1669/2020 (APPEARANCE OF PARTY)		Sharanabasava S/o Goneppa U/G Goneppa S/o Rangayya Vs The Births and Deaths Registrar, Tahashil Office Devadurga	Srinivas BK
7	Crl.Misc. 1670/2020 (APPEARANCE OF PARTY)		Bhavani S/o Nagaraj U/G Ayyappa Vs The Births and Deaths Registrar, Tahashil Office Devadurga	Srinivas BK
8	Crl.Misc. 1671/2020 (APPEARANCE OF PARTY)		Amrutha S/o Chandrakanth U/G Chandrakanth S/O Venkob Nayak Vs The Births and Deaths Registrar, Tahashil Office Devadurga	Srinivas BK
9	Crl.Misc. 1672/2020 (APPEARANCE OF PARTY)		Shruti D/o Honagudeppa U/G Father Honagudeappa S/o Hanumanthraya Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK

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10	Crl.Misc. 1673/2020 (APPEARANCE OF PARTY)		Bhagya D/o Mallanna U/G Father Mallanna S/o Honagudappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
11	Crl.Misc. 1674/2020 (APPEARANCE OF PARTY)		Nirmala D/o Nagaraj U/G Father Nagaraj S/o Mallayya Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
12	Crl.Misc. 1675/2020 (APPEARANCE OF PARTY)		Bhartkumar S/o Shivakumar U/G Fatehr Shivakumar S/o Somashekar Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
13	Crl.Misc. 1676/2020 (APPEARANCE OF PARTY)		Channabasava S/o Nagaraja U/G Father Nagaraja S/o Mallayya Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
14	Crl.Misc. 1677/2020 (APPEARANCE OF PARTY)		Bhart S/o Rangappa U/G Father Rangappa S/o Sabayya Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
15	Crl.Misc. 1678/2020 (APPEARANCE OF PARTY)		Tanuja D/o Basavaraj U/G Father Basavaraj S/o Sabayya Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
16	Crl.Misc. 1679/2020 (APPEARANCE OF PARTY)		Ambika D/o Shivaraja U/G Shivaraja S/o Basvaraja Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
17	Crl.Misc. 1680/2020 (APPEARANCE OF PARTY)		Radhika D/o Honagudeappa U/G Father Honagudeappa S/o Hanumanthraya Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK

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18	Crl.Misc. 1681/2020 (APPEARANCE OF PARTY)		Eramma D/o Gaddelinga U/G Father Gaddelinga S/o Erappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
19	Crl.Misc. 1682/2020 (APPEARANCE OF PARTY)		Devaraj S/o Mallikarjun U/G Father Mallikarjun S/o Parappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
20	Crl.Misc. 1683/2020 (APPEARANCE OF PARTY)		Naveen S/o Bhimareddy U/G Bhimareddy S/o Mallappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
21	Crl.Misc. 1684/2020 (APPEARANCE OF PARTY)		Shivukumar S/o Krishnappa U/G Fatehr Krishnappa S/o Mallikarjuna Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
22	Crl.Misc. 1685/2020 (APPEARANCE OF PARTY)		Ganesh S/o Balugouda U/G Father Balugouda S/o Sabayya Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
23	Crl.Misc. 1686/2020 (APPEARANCE OF PARTY)		Babureddy S/o Krishnappa U/G Krishnappa S/o Mallikarjun Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
24	Crl.Misc. 1687/2020 (APPEARANCE OF PARTY)		Sridevi D/o Rudrappa U/G Father Rudrappa S/o Ramareddy Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
25	Crl.Misc. 1688/2020 (APPEARANCE OF PARTY)		Manoj S/o Manjunath U/G Manjunath S/o Parvathreddy Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
26	Crl.Misc. 1689/2020 (APPEARANCE OF PARTY)		Rekha D/o Amateappa U/G Father Amateappa S/o Muddappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK

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27	Crl.Misc. 1690/2020 (APPEARANCE OF PARTY)		Varshini D/o Prabhu U/G Prabhu S/o Devindrappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
28	Crl.Misc. 1691/2020 (APPEARANCE OF PARTY)		Shivukumar S/o Basalingappa U/G Fatehr Basalingappa S/o Shivappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
29	Crl.Misc. 1692/2020 (APPEARANCE OF PARTY)		Parvatamma D/o Prabhu U/G Father Prabhu S/o Ranganna Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
30	Crl.Misc. 1693/2020 (APPEARANCE OF PARTY)		Sridevi D/o Ramanna U/G Father Ramanna S/o Amateappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
31	Crl.Misc. 1694/2020 (APPEARANCE OF PARTY)		Bhagyashree D/o Prabhu U/G Father Prabhu S/o Devappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
32	Crl.Misc. 1695/2020 (APPEARANCE OF PARTY)		Basavaraja S/o Gaddelinga U/G Father Gaddelinga S/o Erappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
33	Crl.Misc. 1696/2020 (APPEARANCE OF PARTY)		Sainaj D/o Kasimali U/G Father Kasimali S/o Khadarsab Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
34	Crl.Misc. 1697/2020 (APPEARANCE OF PARTY)		Saniya D/o Khajasab U/G Father Khajasab S/o Ismailsab Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
35	Crl.Misc. 1698/2020 (APPEARANCE OF PARTY)		Chand Momeen S/o Jubalesab U/G Jubalesab S/o Immam sab Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK

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36	Crl.Misc. 1699/2020 (APPEARANCE OF PARTY)		Chaitramma D/o Sharanappa U/G Sharnappa S/o Benakappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
37	Crl.Misc. 1700/2020 (APPEARANCE OF PARTY)		Roopshree D/o Shivukumar U/G Father Shivukumar S/o Somashekarappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
38	Crl.Misc. 1701/2020 (APPEARANCE OF PARTY)		Shanta.G. D/o Gaddelinga U/G Father Gaddelinga S/o Erappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
39	Crl.Misc. 1702/2020 (APPEARANCE OF PARTY)		Nikhita D/o Parvatareddy U/G Father Parvatareddy S/o Shivaramareddy Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
40	Crl.Misc. 1703/2020 (APPEARANCE OF PARTY)		Rohit S/o Jeevalappa U/G mother Hunamma w/o Jeevalappa Vs Registrer of Birth and death Tahsildar Devadurga	Srinivas BK
41	Crl.Misc. 1704/2020 (APPEARANCE OF PARTY)		Radhika D/o Jeevalappa U/G mother Hunamma W/o Jeevalappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
42	Crl.Misc. 1705/2020 (APPEARANCE OF PARTY)		Renuka D/o Jeevalappa U/G mother Hunamma W/o Jeevalappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
43	Crl.Misc. 1706/2020 (APPEARANCE OF PARTY)		Chatrappa S/o Lacchappa U/G mother Renukamma W/o Lacchappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK

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44	Crl.Misc. 1707/2020 (APPEARANCE OF PARTY)		Aakash Jadav S/o Gambir Jadav U/G mother Geetha W/o Gambir jadav Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
45	Crl.Misc. 1708/2020 (APPEARANCE OF PARTY)		Sharada D/o Lokappa U/G mother Lakshmi W/o Lokappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
46	Crl.Misc. 1709/2020 (APPEARANCE OF PARTY)		Prema D/o Lokappa U/G Mother Lakshmi W/o Lokappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
47	Crl.Misc. 1710/2020 (APPEARANCE OF PARTY)		Tirumala S/o Lokappa U/G mother Lakshmi W/o Lokappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
48	Crl.Misc. 1711/2020 (APPEARANCE OF PARTY)		Saniya D/o Lokappa U/G mother Lakshmi W/o Lokappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
49	Crl.Misc. 1712/2020 (APPEARANCE OF PARTY)		Raveena D/o Gangappa U/G mother Jummavva W/o Gangappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
50	Crl.Misc. 1713/2020 (APPEARANCE OF PARTY)		Reshma D/o Gangappa U/G mother Jummavva W/o Gangappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
51	Crl.Misc. 1714/2020 (APPEARANCE OF PARTY)		Anil S/o Geneppa U/G mother Mangamma W/o Geneppa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK

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52	Crl.Misc. 1715/2020 (APPEARANCE OF PARTY)		Shivamma D/o Geneppa U/G mother Mangamma Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
53	Crl.Misc. 1716/2020 (APPEARANCE OF PARTY)		Yankamma D/o Geneppa U/G mother Mangamma W/o Geneppa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
54	Crl.Misc. 1717/2020 (APPEARANCE OF PARTY)		Govinda S/o Erappa U/G mother Lakshmi W/o Erappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
55	Crl.Misc. 1718/2020 (APPEARANCE OF PARTY)		Sunitha D/o Erappa U/G mother Lakshmi W/o Erappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
56	Crl.Misc. 1719/2020 (APPEARANCE OF PARTY)		Shantamma D/o Erappa U/G mother Lakshmi W/o Erappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
57	Crl.Misc. 1720/2020 (APPEARANCE OF PARTY)		Amaresh S/o Eranna U/G mother Deplibai W/o Eranna Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
58	Crl.Misc. 1721/2020 (APPEARANCE OF PARTY)		Devaraja S/o Erappa U/G mother Deplibai W/o Erappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
59	Crl.Misc. 1722/2020 (APPEARANCE OF PARTY)		Kavitha D/o Erappa U/G mother Deplibai W/o Erappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
60	Crl.Misc. 1723/2020 (APPEARANCE OF PARTY)		Jyothi Jadav D/o Venkatesh U/G mother Vannamma Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK

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61	Crl.Misc. 1724/2020 (APPEARANCE OF PARTY)		Rohit S/o Papanna U/G mother mother Lalitha Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
62	Crl.Misc. 1725/2020 (APPEARANCE OF PARTY)		Shobha D/o Papanna U/G mother Lalitha Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
63	Crl.Misc. 1726/2020 (APPEARANCE OF PARTY)		Arjun Jadav S/o Papanna U/G mother Lalitha Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
64	Crl.Misc. 1727/2020 (APPEARANCE OF PARTY)		Rajashekhhar Nayak S/o Shivaraj Nayak U/G mother Budemma W/o Shivaraj Nayak Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
65	Crl.Misc. 1728/2020 (APPEARANCE OF PARTY)		Lakshmi D/o Venkatesh U/G Honnmmaa W/o Venkatesh Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
66	Crl.Misc. 1729/2020 (APPEARANCE OF PARTY)		Gouramma D/o Rangayya U/G Mother Yallamma W/o Rangayya Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
67	Crl.Misc. 1730/2020 (APPEARANCE OF PARTY)		Pallavi D/o Sabayya U/G mother Renuka W/o Sabayya Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
68	Crl.Misc. 1731/2020 (APPEARANCE OF PARTY)		Piddayya S/o Shivappa U/G mother Mallamma W/o Shivappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
69	Crl.Misc. 1732/2020 (APPEARANCE OF PARTY)		Ayali S/o Shivappa U/G mother Mallamma W/o Shivappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK

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70	Crl.Misc. 1733/2020 (APPEARANCE OF PARTY)		Sabanna S/o Hanumantrya U/G mother Devamma W/o Hanumantrya Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
71	Crl.Misc. 1734/2020 (APPEARANCE OF PARTY)		Kaveri D/o Paramayya U/G Rangamma W/o Paramayya Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
72	Crl.Misc. 1735/2020 (APPEARANCE OF PARTY)		Ramanna S/o Shiramayya U/G mother Sabamma W/o Shiramayya Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
73	Crl.Misc. 1736/2020 (APPEARANCE OF PARTY)		Priyanka D/o Devendrappa U/G Padmavathi W/o Devendrappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
74	Crl.Misc. 1737/2020 (APPEARANCE OF PARTY)		Bheemanagouda S/o Ramayya U/G mother Lakshmi W/o Ramayya Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
75	Crl.Misc. 1738/2020 (APPEARANCE OF PARTY)		Swetha D/o Ningappa U/G mother Vijayalakshmi W/o Ningappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
76	Crl.Misc. 1739/2020 (APPEARANCE OF PARTY)		Ashwani D/o Venkatesha U/G mother Mallamma W/o Venkatesha Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
77	Crl.Misc. 1740/2020 (APPEARANCE OF PARTY)		Parvathi D/o Shivappa U/G mothe Mallamma W/o Shivappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK

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78	Crl.Misc. 1741/2020 (APPEARANCE OF PARTY)		Devaraja S/o Tayappa U/G mother shivamma W/o Tayappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
79	Crl.Misc. 1742/2020 (APPEARANCE OF PARTY)		Meenakshi D/o Rangappa U/G mother Shivamma W/o Rangappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
80	Crl.Misc. 1743/2020 (APPEARANCE OF PARTY)		Veerabhadrayya S/o Venkatesh U/G mother Mallamma W/o Venkatesh Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
81	Crl.Misc. 1744/2020 (APPEARANCE OF PARTY)		Vinaykumar S/o Shivappa U/G mother Renukamma W/o Shivappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
82	Crl.Misc. 1745/2020 (APPEARANCE OF PARTY)		Shreedevi D/o Sabayya U/G mother Renuka W/o Sabayya Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
83	Crl.Misc. 1746/2020 (APPEARANCE OF PARTY)		Renuka D/o Shivappa U/G Father Shivappa Ningappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
84	Crl.Misc. 1747/2020 (APPEARANCE OF PARTY)		Balagouda S/o Paramayya U/G Father Paramayya Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
85	Crl.Misc. 1748/2020 (APPEARANCE OF PARTY)		Mariyappa S/o Tippayya U/G Father Tippayya S/o Mareappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK

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86	Crl.Misc. 1749/2020 (APPEARANCE OF PARTY)		Balayya S/o Rangayya U/G Father Rangayya S/o Balayya Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
87	Crl.Misc. 1750/2020 (APPEARANCE OF PARTY)		Praveen S/o Shivappa U/G Father Shivappa S/o Ramappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
88	Crl.Misc. 1751/2020 (APPEARANCE OF PARTY)		Shekhar S/o Mallappa U/G Father Mallappa S/o Ramanna Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
89	Crl.Misc. 1752/2020 (APPEARANCE OF PARTY)		Sridevi D/o Srinivas U/g Father Srinivas S/o Hanumappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
90	Crl.Misc. 1753/2020 (APPEARANCE OF PARTY)		Mahalingappa S/o Sabayya U/g Father Sabayya S/o Mahalingappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
91	Crl.Misc. 1754/2020 (APPEARANCE OF PARTY)		Nousad Begum D/o Mahammed Usman Sab U/G Father Mahammed Usman Sab S/o Ali Sab Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
92	Crl.Misc. 1755/2020 (APPEARANCE OF PARTY)		Aishwarya D/o Shivanna U/G Mother Mallamma W/o Shivanna Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
93	Crl.Misc. 1756/2020 (APPEARANCE OF PARTY)		Hanumanti D/o Rangayya U/g Mother Basamma W/o Rangayya Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK

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94	Crl.Misc. 1757/2020 (APPEARANCE OF PARTY)		Vijayakumar S/o Nagappa U/G Mother Laxmi W/o Nagappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
95	Crl.Misc. 1758/2020 (APPEARANCE OF PARTY)		Chandrashekhar S/o Shivappa U/G Mother Laxmi W/o Shivappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
96	Crl.Misc. 1759/2020 (APPEARANCE OF PARTY)		Akasha S/o Basavaraj U/G Father Basavaraj S/o Paramanna Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
97	Crl.Misc. 1760/2020 (APPEARANCE OF PARTY)		Hanumareddy S/o Srinivas U/G Father Srinivas S/o Hanumappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
98	Crl.Misc. 1761/2020 (APPEARANCE OF PARTY)		Nihal S/o Bashappa U/G Father Bashappa S/o Narayana Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
99	Crl.Misc. 1762/2020 (APPEARANCE OF PARTY)		Marilingamma D/o Tippayya Halli U/G Father Tippayya Halli S/o Mareyya Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
100	Crl.Misc. 1763/2020 (APPEARANCE OF PARTY)		Swetha D/o Shivaraj U/G Father Shivaraj S/o Honnayya Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
101	Crl.Misc. 1764/2020 (APPEARANCE OF PARTY)		Bassamma D/o Shivanna Anampur U/G Father Shivanna Anampur S/o Hanumayya Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK

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102	Crl.Misc. 1765/2020 (APPEARANCE OF PARTY)		Parvathi D/o Tayappa U/G Father Tayappa S/o Sanna Shivappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
103	Crl.Misc. 1766/2020 (APPEARANCE OF PARTY)		Rekha D/o Shivappa U/G Father Shivappa S/o Ramappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
104	Crl.Misc. 1767/2020 (APPEARANCE OF PARTY)		Chandresh S/o Hanumanthraya U/G Father Hanumanthraya S/o Palayya Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
105	Crl.Misc. 1768/2020 (APPEARANCE OF PARTY)		Hanumanthi D/o Basavaraj U/G Father Basavaraj S/o Paramanna Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
106	Crl.Misc. 1769/2020 (APPEARANCE OF PARTY)		Rubina D/o Maiboob Sab U/G Father Ismail Sab Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
107	Crl.Misc. 1770/2020 (APPEARANCE OF PARTY)		Mainuddin S/o Mahiboob Sab U/G Mother Jaeeda begum W/o Mahiboob Sab Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
108	Crl.Misc. 1771/2020 (APPEARANCE OF PARTY)		Timmayya S/o Nagappa U/G Mother Hanumanthi W/o Nagappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
109	Crl.Misc. 1772/2020 (APPEARANCE OF PARTY)		Naseema D/o Jakeer Husain U/G Mother Fatima W/o Jakeer Husain Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK

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110	Crl.Misc. 1773/2020 (APPEARANCE OF PARTY)		Anjum D/o Jakeer U/G Mother Fatima W/o Jakeer Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
111	Crl.Misc. 1774/2020 (APPEARANCE OF PARTY)		Mahiboob S/o Babu U/G Mother Rizwan Begum W/o Babu Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
112	Crl.Misc. 1775/2020 (APPEARANCE OF PARTY)		Khasim S/o Babu U/G Mother Rizwan Begum W/o Babu Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
113	Crl.Misc. 1776/2020 (APPEARANCE OF PARTY)		Renuka D/o Mallappa U/G Mother Bheemava W/o Mallappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
114	Crl.Misc. 1777/2020 (APPEARANCE OF PARTY)		Devamma D/o Mariyappa U/G Mother Maremma W/o Mariyappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
115	Crl.Misc. 1778/2020 (APPEARANCE OF PARTY)		Rekha D/o Venkatesh U/G Mother Laxmi W/o Venkatesh Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
116	Crl.Misc. 1779/2020 (APPEARANCE OF PARTY)		Hanumanthraya S/o Venkatesh U/G Mother Laxmi W/o Venkatesh Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
117	Crl.Misc. 1780/2020 (APPEARANCE OF PARTY)		Sharanabasava S/o Bheemaraya U/G Mother Bheemavva W/o Bheemaraya Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK

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118	Crl.Misc. 1781/2020 (APPEARANCE OF PARTY)		Bandenawaz S/o Rajasab U/G Mother Ameena W/o Rajasab Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
119	Crl.Misc. 1893/2020 (APPEARANCE OF PARTY)		Fayaz S/o Zaheer Pasha U/G Mother Noor Jahan W/o Zaheer Pasha Vs Registrer of Birth and Death Tahsildhar Devadurga	Srinivas BK
120	Crl.Misc. 1894/2020 (APPEARANCE OF PARTY)		Jahooriya D/o Mohinuddin U/G Mother Naziya Sultana W/o Mohinuddin Vs Registrer of Birth and Death Tahsildhar Devadurga	Srinivas BK
121	Crl.Misc. 1895/2020 (APPEARANCE OF PARTY)		Zoya Faurkhi D/o Mohammed Khasim U/G Mother Samreen W/o Mohammed Khasim Vs Registrer of Birth and Death Tahsildhar Devadurga	Srinivas BK
122	Crl.Misc. 1896/2020 (APPEARANCE OF PARTY)		Kavya D/o Chandrappa U/G Mother Padmavati W/o Chandrappa Vs Registrer of Birth and Death Tahsildhar Devadurga	Srinivas BK
123	Crl.Misc. 1897/2020 (APPEARANCE OF PARTY)		Renuka D/o Narasappa U/G Mother Laxmi W/o Narasappa Vs Registrer of Birth and Death Tahsildhar Devadurga	Srinivas BK
124	Crl.Misc. 1898/2020 (APPEARANCE OF PARTY)		Mamata D/o Mallikarjun U/G Mother Nagarathna W/o Mallikarjun Vs Registrer of Birth and Death Tahsildhar Devadurga	Srinivas BK
125	Crl.Misc. 1899/2020 (APPEARANCE OF PARTY)		Laxmi D/o Mounesh U/G Father Mounesh S/o Basavaraj Vs Registrer of Birth and Death Tahsildhar Devadurga	Srinivas BK

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126	Crl.Misc. 1900/2020 (APPEARANCE OF PARTY)		Rishi S/o Shantappa U/G Mother Nirmala W/o Shantappa Vs Registrar of Birth and Death Tahsildhar Devadurga	Srinivas BK
127	Crl.Misc. 1901/2020 (APPEARANCE OF PARTY)		Renuka D/o Venkatesh U/G Father Venkatesh S/o Hanumappa Vs Registrar of Birth and Death Tahsildhar Devadurga	Srinivas BK
128	Crl.Misc. 1902/2020 (APPEARANCE OF PARTY)		Mallikarjun S/o Narasappa U/G Father Narasappa S/o Bheemaraya Vs Registrar of Birth and Death Tahsildhar Devadurga	Srinivas BK
129	Crl.Misc. 1903/2020 (APPEARANCE OF PARTY)		Amshika Abkari D/o Rajesh U/G Father Rajesh S/o Amaresh Vs Registrar of Birth and Death Tahsildhar Devadurga	Srinivas BK
130	Crl.Misc. 1904/2020 (APPEARANCE OF PARTY)		Ashok S/o Shivaraj U/G Father Shivaraj Vs Registrar of Birth and Death Tahsildhar Devadurga	Srinivas BK
131	Crl.Misc. 1905/2020 (APPEARANCE OF PARTY)		Narasannagouda S/o Bheemanna U/G Father Bheemanna S/o Basanagouda Vs Registrar of Birth and Death Tahsildhar Devadurga	Srinivas BK
132	Crl.Misc. 1906/2020 (APPEARANCE OF PARTY)		Bhagyashree D/o Mounesh U/G Father Mounesh S/o Basavaraj Vs Registrar of Birth and Death Tahsildhar Devadurga	Srinivas BK
133	Crl.Misc. 1907/2020 (APPEARANCE OF PARTY)		Mahiboobi D/o Zaheer Pasha U/G Mother Noor Jahan W/o Zaheer Pasha Vs Registrar of Birth and Death Tahsildhar Devadurga	Srinivas BK

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134	Crl.Misc. 1908/2020 (APPEARANCE OF PARTY)		Bhoomika D/o Gundappa U/G Father Gundappa S/o Bheemaraya Vs Registrar of Birth and Death Tahsildhar Devadurga	Srinivas BK
135	Crl.Misc. 1909/2020 (APPEARANCE OF PARTY)		Sharanagouda S/o Ramanna U/G Mother Shantamma W/o Ramanna Vs Registrar of Birth and Death Tahsildhar Devadurga	Srinivas BK
136	Crl.Misc. 1910/2020 (APPEARANCE OF PARTY)		Basanagouda S/o Bheemanna U/G Father Bheemanna S/o Basanagouda Vs Registrar of Birth and Death Tahsildhar Devadurga	Srinivas BK
137	Crl.Misc. 1911/2020 (APPEARANCE OF PARTY)		Arun Kumar S/o Hanumanthrya U/G mother Mallamma Vs Registrar of Birth and Death Tahsildhar Devadurga	Srinivas BK
138	Crl.Misc. 1912/2020 (APPEARANCE OF PARTY)		Goutham S/o Chandrashekhar U/G mother Mallamma Vs Registrar of Birth and Death Tahsildhar Devadurga	Srinivas BK
139	Crl.Misc. 1913/2020 (APPEARANCE OF PARTY)		Saraswathi D/o Doddadurugoji U/G Sharada W/o Doddadurugoji Vs Registrar of Birth and Death Tahsildhar Devadurga	Srinivas BK
140	Crl.Misc. 1914/2020 (APPEARANCE OF PARTY)		Shruthi D/o Chandrakanth U/G Mother Sarika Vs Registrar of Birth and Death Tahsildhar Devadurga	Srinivas BK
141	Crl.Misc. 1915/2020 (APPEARANCE OF PARTY)		Annapoorna D/o Mudukanna U/G mother Hanumanthi W/o Hanumanthi Vs Registrar of Birth and Death Tahsildhar Devadurga	Srinivas BK

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142	Crl.Misc. 1916/2020 (APPEARANCE OF PARTY)		Madhu Hiremath D/o Mallikarjuna U/G mother Nagarathna Vs Registrar of Birth and Death Tahsildhar Devadurga	Srinivas BK
143	Crl.Misc. 1917/2020 (APPEARANCE OF PARTY)		Renuka D/o Durugoji U/G mother Kamalabai U/G Durugoji Vs Registrar of Birth and Death Tahsildhar Devadurga	Srinivas BK
144	Crl.Misc. 1918/2020 (APPEARANCE OF PARTY)		Renuka Abakari D/o Rajesh U/G mother Jayashree W/o Rajesh Vs Registrar of Birth and Death Tahsildhar Devadurga	Srinivas BK
145	Crl.Misc. 1919/2020 (APPEARANCE OF PARTY)		Megha D/o Mallayya U/G mother Nagarathna W/o Mallayya Vs Registrar of Birth and Death Tahsildhar Devadurga	Srinivas BK
146	Crl.Misc. 1920/2020 (APPEARANCE OF PARTY)		K. Hanumareddy S/o Ningappa U/G mother Devamma W/o Ningappa Vs Registrar of Birth and Death Tahsildhar Devadurga	Srinivas BK
147	Crl.Misc. 1921/2020 (APPEARANCE OF PARTY)		Parvathi D/o Doddadurugoji U/G mother Sharada W/o Doddadurugoji Vs Registrar of Birth and Death Tahsildhar Devadurga	Srinivas BK
148	Crl.Misc. 1922/2020 (APPEARANCE OF PARTY)		Veerabhadra S/o Shivaraja U/G mother Mallamma W/o Shivaraja Vs Registrar of Birth and Death Tahsildhar Devadurga	Srinivas BK
149	Crl.Misc. 1923/2020 (APPEARANCE OF PARTY)		Shreedevi D/o Bheemanna U/G mother Annapoorna W/o Bheemanna Vs Registrar of Birth and Death Tahsildhar Devadurga	Srinivas BK

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150	Crl.Misc. 1924/2020 (APPEARANCE OF PARTY)		Appu S/o Chandrakantha U/G mother Sarika W/o Chandrakantha Vs Registrar of Birth and Death Tahsildhar Devadurga	Srinivas BK

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1	O.S. 84/2018 (EVIDENCE)		Smt. Basamma W/o Late. Siddappa Vs Jogi Nayak S/o Pakeerappa	Venkatesh D Chauvan
2	O.S. 93/2018 (EVIDENCE) IA/1/2018		Marigemmma W/o Late. Shivappa Vs Hanmanthi W/o Late. Kareppa	MAHADEVAPPA.N.K.
3	O.S. 110/2018 (EVIDENCE) IA/1/2018		Hanumantha S/o Late. Bhimaraya Vs Murugeshan S/o Palani Swamy	AMARESH PATIL
4	Misc 39/2018 (EVIDENCE)		Balayya S/o Late Durgayya, Pantigiyavar Vs Smt. Shivamma W/o Mukkanna, Nayak	Basanaguoda Koppar
5	O.S. 113/2018 (EVIDENCE) IA/1/2018		Basavana gouda S/o late. Shadasharappa Haravi Vs Akkamahadevamma W/o Late. Shadasharappa Haravi	Basangowda Koppar
6	M.V.C. 426/2018 (EVIDENCE)		Lingappa S/o Honagudeppa Vs Krishna Rathod S/o Dharmanna	M.H.PATIL
7	M.V.C. 427/2018 (EVIDENCE)		Smt.Laxmi W/o Late. Huligeppa Vs Krishna Rathod S/o Dharmanna	M.H.PATIL
8	M.V.C. 428/2018 (EVIDENCE)		Smt. Yellamma W/o Chandru Vs Krishna Rathod S/o Dharmanna	M.H.PATIL
9	O.S. 121/2018 (EVIDENCE) IA/1/2018		Hanumanthi W/o Late Bheemaraya Vs Balaraj S/o Venkataraya Eliger	H.L.C
10	O.S. 138/2018 (EVIDENCE) IA/1/2018 IA/2/2018		Thippanna S/o Late. Budeppa Vs Late. Bhaktappa S/o Marepa Dead by his L.R.	AMARESH PATIL
11	O.S. 53/2019 (EVIDENCE)		Basavarajappa Halvi Konangi S/o Pampanna Vs Basanagouda S/o Shivapadappa	H.L.C
12	O.S. 59/2019 (EVIDENCE) IA/1/2019		Kumari Budemma D/o Tavareppa Vs Amarappa S/o Chandappa	V.M.METI

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13	O.S. 58/2016 (ARGUMENTS)		Bheemanna So Shankaragouda @ Shankrappa and another Vs Virupakshappa So Venktaraya and others.	ARAVIND PAIL
14	O.S. 189/2016 (ARGUMENTS) IA/1/2016		Ramanna So. Honnakerappa Vs Sanna Mallappa So. Lingappa Bhagil	CHANDAYYA PATIL
15	O.S. 216/2016 (ARGUMENTS)		Sanna Bheemanna Udbal So. Late.Hanmanthappa alias Hanmanthraya alias Hanmanth Vs Dodda Bheemanna Udbal So. Late. Hanmanthappa alias Hanmanthrya alias Hanmantha	S.S.PATIL
16	Misc 9/2018 (ARGUMENTS) IA/1/2018		Prabhu S.o Gaddeppa Bendagamble Vs Laxmi D.o Prabhu	HANUMANTHRAYA CHINTALAKUNTI
17	Misc 1/2020 (APPEARANCE OF ACCUSSED) IA/1/2020 IA/2/2020		Sukumuni S/o Tippayya Nayak Vs Laksimi W/o Venkatesh Sanigeri	Basavaraja R Mannapuri
18	O.S. 32/2019 (JUDGEMENT) IA/1/2019		Venkatreddy S/o Basavarajappa Vs Nagesh Swamy S/o Sugayya	Basavaraj Kanapur
19	FDP 5/2017 (Objections)		Smt.Renuka W.o Late. Shivappa D.o Late.Fakirappa Vs Shivaputra S.o Late.Fakirappa and Ors.	H.Meenapparao
20	FDP 2/2018 (Objections) IA/1/2018		Syed Sab Hussaini Son of Syed Anwarulla Hussaini Vs Syed Jafarulla Hussaini Son of Syed Anwarulla Hussaini	V.M.METI
11:00-01:00 PM				
21	O.S. 162/2016 (SUMMONS)		Mohammed So Jaffar Sab So Khaja Hussain Vs Raheman Sab So Khaja Hussain	Basavaraj S.
22	O.S. 38/2020 (SUMMONS)		Shivanagouda S/o Late.Shankrappa Vs Channareddy S/o Narasanna Benakan	RAGHAVENDRA KOLKAR

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23	O.S. 33/2020 (APPEARANCE OF PARTY) IA/1/2020 IA/2/2020		Kirana Kumar S/o Budeppa @ Budeppagouda Vs Budeppa @ Budeppagouda S/o Mahadevappa	BASANAGOUDA DESAI
24	O.S. 39/2020 (APPEARANCE OF PARTY) IA/1/2020		Gangapa S/o Late.Bassappa Harijan Vs Hanumantha S/o Late. Chandappa	RAGHAVENDRA KOLKAR
25	O.S. 184/2016 (HEARING)		Sharanabasava S.o Bsssappa Dodda Bassappa Vs Bsssappa Dodda Bassappa So Goolappa and Ors.	BASANAGOUDA DESAI
26	O.S. 8/2018 (HEARING) IA/1/2018		Shekharappa S.o Late.Shivappa Vs Murugeshan s.o Plani Swamy	V.M.METI
27	O.S. 58/2017 (A.D.R.) IA/1/2017		Huvappa So. Shivappa Lambhani Vs Shivappa S.o Late.Hunya Alias Honya Lambhani	HANUMANTHRAYA CHINTALAKUNTI
28	O.S. 36/2016 (EVIDENCE)		lalbee Vs Beemavva	Hanumanthraya
29	O.S. 91/2016 (EVIDENCE) IA/1/2014		Shivappa So Laxmayya Vs Gurappa So Nega Naik	R.PAMAPATHI
30	O.S. 93/2016 (EVIDENCE)		Navinakumar So Radhakrishna Vs Shyasmasundar So Sanjeeva Rao	MOUNESHWARA . M
31	O.S. 130/2016 (EVIDENCE)		Chanda Hussain So Abusale Jangi Vs Abdul Khadeer So Ismail sab	CHANDAYYA PATEL
32	O.S. 146/2016 (EVIDENCE)		Hanmantraya @ Hanmanthraya So Late Balabadrappa @ Balabadrappa Vs Kristappa @ Krishnappa So Late Balabadrappa Balabadraya	H.L.C.
33	EX 7/2017 (EVIDENCE)		Kumari. Laxmi Do. Late. Erappa Vs Khuteja Begum Wo. Fharaj Ali Ganekal	Basavaraj.S

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34	O.S. 96/2017 (EVIDENCE) IA/1/2017		Parvathemma W.o Basavaraj and Ors. Vs Parvathemma W.o Late.Narsayya and Ors.	Basavaraj.S.
35	M.C. 1/2018 (EVIDENCE)		Renuka Alias Madhusri W.o Chandrashekhar Alias Chandrashekhar Sugur Vs Shekhar Alias Chandrashekhar S.o Mallappa Sugur	Mannapuri Basavaraja
36	O.S. 9/2018 (EVIDENCE) IA/1/2018		Jayappa S.o Late.Timmanna Vs Tippanna S.o Late. Timmanna	S.S.PATIL
37	O.S. 54/2018 (EVIDENCE)		Basavaraj S/o Late Mahadevappa Kumbar Vs Narsappa S/o Late Mahadevappa Kumbar	Hanumanthappa Ambli
38	O.S. 70/2018 (EVIDENCE) IA/1/2018		Gangappa S/o Late Lingappa Harijan Vs Budeppa S/o Late Sayebanna Kurbar	HANUMANTHRAYA CHINTALAKUNTI
39	O.S. 82/2019 (Steps) IA/1/2019		A Sureesh Babu S/o Late. Linganna Vs Shankrappa S/o Hanumanthraya	HANUMANTHRAYA CHINTALAKUNTI
40	Misc 59/2016 (EVIDENCE)		Mallikarjun so Eshwarappa Vs Rukmiani Bai Wo Earanna	H.L.C.
Cases listed below are adjourned due to Covid 19				
41	EX 5/2016 (SUMMONS)	23-12-2020	GANGANNA Vs LAOAC RAICHUR	SHANKER GOUDA DGP
42	O.S. 131/2016 (SUMMONS)	23-12-2020	Kondeppa So Late Linganna Mandalagudda Vs Hampanna So Late Syabann Mandalgudda	H.L.C.
43	Misc 68/2016 (SUMMONS)	23-12-2020	Shivappa Vs Hanumesh	H.MEENAPPA.RAO
44	M.V.C. 200/2016 (SUMMONS)	23-12-2020	Sharanabasava S.o Siddanna Jamshetty Vs Devendrara S.o Bassappa Nadugeri	

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45	EX 80/2016 (SUMMONS)	23-12-2020	Smt.Kasturamma wo.Late.Gangangouda Vs The Branch Manager	S.S.PATIL
46	O.S. 91/2017 (SUMMONS) IA/2/2017 IA/3/2017 IA/1/2017	23-12-2020	Smt.Siddamma W.o Sabanna Vs Smt.Shivamma W.o Hanumayya Huligudda	
47	EX 11/2018 (SUMMONS)	23-12-2020	Basavaraj S.o Naganna Vs The Land Acquisition Officer	V.M.METI
48	EX 12/2018 (SUMMONS)	23-12-2020	Bhimanagouda S.o Mallanagouda Vs The Land Acquisition Officer	V.M.METI
49	EX 13/2018 (SUMMONS)	23-12-2020	Smt. Susheelamma W.o Shankaragouda Since decd byLrs Vs The Land Acquisition Officer	V.M.METI
50	EX 14/2018 (SUMMONS)	23-12-2020	Smt. Gouramma W.o Basavarajappa Vs The Land Acquisition Officer	V.M.METI
51	EX 25/2018 (SUMMONS)	23-12-2020	Balima W/o Late Rahim sab Vs Yallappa M/o Yallamma	H.M
52	EX 73/2018 (SUMMONS)	23-12-2020	Shivaraj S/o Ranganna Vs The Special Land Acquisition Officer	V.M.METI
53	O.S. 147/2018 (SUMMONS) IA/1/2018	23-12-2020	Rajashekar S/o Narayana Vs Narayana S/o Bulyanaik	Basavaraj S
54	O.S. 10/2019 (SUMMONS)	23-12-2020	Maheboob Sab S/o Maheboob Sab Patawari Vs Begum W/o Khaja Naik	Narasappa
55	O.S. 12/2019 (SUMMONS) IA/1/2019	23-12-2020	Shankamma W/o late Chandrashekar Vs Ramadevi W/o Late Mallikarjuna	AMAREGOUDA T BERIGI
56	R.A. 1/2019 (SUMMONS)	23-12-2020	Smt.Rachamma W.o Sugappa Vs Smt.Ayyamma W.o Late.Eranna Vaddapalli and Ors.	Basavaraj.S

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
57	O.S. 51/2019 (SUMMONS) IA/1/2019	23-12-2020	Chandamma W/o Late. Lachmanna Vs Rangappa S/o Tigalappa Pujari	yankoba gudadanal
58	EX 25/2019 (SUMMONS)	23-12-2020	Mohammed Mehaboob S/o Abdul Rasool Sab Vs The Speceial land Acquisition officer	V.M.METI
59	EX 26/2019 (SUMMONS)	23-12-2020	Hanumayya S/o Parasayya Shankarbandi Vs The Special Land Acquisition Officer,	V.M.METI
60	EX 27/2019 (SUMMONS)	23-12-2020	Mansoor Ahamed Sab S/o Abdul Karim sab Died by His LRs. Vs The Special Land Acquisition Officer,	V.M.METI
61	EX 28/2019 (SUMMONS)	23-12-2020	Mehaboob Sab S/o Madara Sab Vs The Special Land Acquisition Officer.	V.M.METI
62	EX 29/2019 (SUMMONS)	23-12-2020	Hanumayya S/o Manashayya Died by His LRs Vs The Special Land Acquisition officer.	V.M.METI
63	O.S. 89/2019 (SUMMONS) IA/1/2019	23-12-2020	Smt.Tayamma W/o Honnappa Vs Neelamma W/o Late. Siddappa	Basavaraj.S
64	O.S. 19/2020 (SUMMONS) IA/1/2020	23-12-2020	Bhimasheppa S/o Late.Dodda Hanumantharaya Vs Basangouda S/o Late.Dodda Hanumantharaya	Raja Panduranga Nayak
65	R.A. 3/2020 (SUMMONS)	23-12-2020	Shivappa S/o Late.Sabayya Talwar(Mummadalawar) Vs Sharanappa S/o Balappa Arshanigi Maskelawar	BASAVARAJ S
66	O.S. 18/2020 (APPEARANCE OF PARTY) IA/1/2020	23-12-2020	Kumari.Renuka D/o Siddalingayya Sway Hiremath Vs Siddalingayya Swamy S/o Siddayya Swamy	AMAREGOUDA T BERIGI
67	O.S. 117/2016 (Steps)	23-12-2020	Honnappa Vs Mallappa	Ragavendra Kolkar

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Smt.Yasmin Parveen Ladkhan
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68	EX 50/2016 (Steps)	23-12-2020	Mallayya Dead By Lrs. Vs Nandappa So Paramanna Kabber	H.MEENAPPA.RAO
69	EX 64/2016 (Steps)	23-12-2020	Pragathi Krishna Gramin Bank Branch Arakera Tq Devadurga Vs Timmayya	Basanagouda Desai
70	O.S. 114/2017 (Steps) IA/1/2017	23-12-2020	M.Bhadranna S.o Basavarajappa Jerbandi Vs Bhadranna S.o Basavarajappa Jerbandi	H.Hanumanthappa Ambli

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>03:00-04:00 PM</u>				
1	O.S. 23/2014 (HEARING) IA/1/2014		Shivashankrappa S/o Suganna Sahukar Vs Khondareddy so Pennareddy	S.S.PATIL BASAVARAJ S
2	FDP 3/2015 (HEARING)		Kariyamma wo Balavanthappa Vs Bagayya so Sakrayya died on 13-02-2014	MAHADEVAPPA.N.K.
3	O.S. 57/2015 (HEARING)		MD Saffiq so Abdul Rahaimansab Vs Rasoolbee wo Abdul Rahimansab	A PRAKASH RAGHAVENDRA KOLKAR
4	Misc 5/2018 (HEARING)		Yallayya (Dead) Lrs Vs The Deputy Commissioner	GURURAJ PATIL
5	O.S. 30/2018 (HEARING)		Veerabhadrappa Vs Mahantesh	Chavan Venkatesh V.M.METI
6	O.S. 10/2019 (EVIDENCE)		Ambresh Vs Smt. Channamma	RAGHAVENDRA KOLKAR HANUMANTHRAYA CHINTALAKUNTI
7	O.S. 23/2019 (EVIDENCE) IA/1/2019		Basavaraja Vs Shivappa @ Shivanna Karigudda	V.M.METI V.M.METI
8	O.S. 5/2020 (EVIDENCE) IA/1/2020		Amaranna S/o Bheemanna Vs Hanumanna S/o Yallappa Galag	BASANAGOUDA DESAI HANUMANTHRAYA CHINTALAKUNTI
9	P and SC 1/2018 (ARGUMENTS)		Ranganna Vs All concerned	A PRAKASH
10	O.S. 43/2018 (ARGUMENTS) IA/1/2018		Narasappa Vs Siddappa	Srinivas BK
<u>11:00-01:00 PM</u>				
11	O.S. 80/2011 (EVIDENCE)		MALLAMMA Vs IMMANNA	HANUMANTHRAYA CHINTALAKUNTI M MOUNESHWARA
12	O.S. 55/2014 (EVIDENCE)		Basangouda so Bheemangouda Muliki Vs Malleesh so Chandraya Muliki	

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13	O.S. 103/2015 (EVIDENCE)		Jamunabai Wo Rajakumar Vs Padmavathi Wo Badarinath Prasad Mishra and Ors.	BASANAGOUDA DESAI
14	O.S. 124/2015 (EVIDENCE) IA/2/2015 IA/1/2015		Malleshaik @ Mallappa So Rukmanaik Vs Rukmanaik so Gemyanaik and ors.	BASAVARAJ S AMARESH PATIL
15	O.S. 64/2017 (EVIDENCE) IA/1/2017		Mallamma Vs Ayalappa	MAHADEVAPPA.N.K. Srinivas BK
16	Misc 7/2019 (HEARING)		Saroja Vs The Deputy Commissioner	HANUMANTHRAYA CHINTALAKUNTI
17	O.S. 57/2020 (ORDERS)		Smt. Saroja @ ChannammaW/o Ranganna Gouda Vs Dyavamma W/o Late Durgayya Ganadal	HANUMANTHRAYA CHINTALAKUNTI
Cases listed below are adjourned due to Covid 19				
18	O.S. 86/2017 (SUMMONS) IA/1/2017	27-01-2021	Sabamma Vs Dr. Hanumanthraya	BASAVARAJ S BASANAGOUDA DESAI
19	O.S. 32/2018 (SUMMONS)	27-01-2021	Sugurappa Vs Sharanagouda	BASAVARAJ S S.S.PATIL
20	FDP 5/2018 (SUMMONS)	27-01-2021	Manashamma Vs Lachamavva	M MOUNESHWARA M MOUNESHWARA
21	O.S. 44/2019 (SUMMONS) IA/1/2019	27-01-2021	Ganisab Vs Isab	HANUMANTHRAYA CHINTALAKUNTI
22	O.S. 27/2020 (SUMMONS) IA/1/2020 IA/2/2020	27-01-2021	Gangamma W/o Late Rachappa Heggangeri Vs Adivappa S/o Late Shivana Heggangeri	Hanumanthraya
23	O.S. 18/2020 (Objection)	27-01-2021	Devappa S/o Yankappa Vs Shivappa S/o Mallappa Kurbur	Venkatesh

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>03:00-04:00 PM</u>				
1	CrI.Misc. 150/2017 (ARGUMENTS)		Umadevai Vs Nagappa	BASANAGOUDA DESAI BASAVARAJ S
2	C.C. 384/2016 (JUDGEMENT)		Shamid Vs Rangayya (A1)	APP RAGHAVENDRA KOLKAR
<u>11:00-01:00 PM</u>				
3	C.C. 522/2020 (SUMMONS)		State by Gabbur P.S Vs Moulasab S/o Imamsab	APP
4	C.C. 237/2015 (EVIDENCE)		Deodurg P.S Vs Mallesha so Mallayya	APP HANUMANTHRAYA CHINTALAKUNTI
5	C.C. 7/2017 (EVIDENCE)		Amresh B Hugar PSI Vs Giriyappa	APP
6	C.C. 136/2017 (EVIDENCE)		Mohmad Hussain Vs Anjaneyya	APP HANUMANTHRAYA CHINTALAKUNTI
7	C.C. 443/2017 (EVIDENCE)		Basavaraj Vs Bheemashena	APP BASANAGOUDA DESAI
8	CrI.Misc. 184/2017 (EVIDENCE)		Rangamma Vs Shivanna Aliys Poojappa	BASAVARAJ S Chavan Venkatesh
9	C.C. 102/2018 (EVIDENCE)		Shantamma Vs Mallikarjuna	APP Hanamappa Jerebadi
10	CrI.Misc. 1168/2020 (SUMMONS)		Sachin Nayak S/o Saibaba Nayak Vs Register of Births and Deaths, Tahasil office, Devadurga	HANUMANTHRAYA CHINTALAKUNTI
11	CrI.Misc. 27/2019 (NOTICE)		Shankramma Vs Basavaraj	BASAVARAJ S A PRAKASH
12	CrI.Misc. 71/2019 (NOTICE)		Smt. Sonamma Vs Pomanna	BASAVARAJ S
13	CrI.Misc. 102/2019 (NOTICE)		Smt. Rachamma Vs Akabar	V.M.METI

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	Crl.Misc. 1312/2019 (NOTICE)		Gouramma W/o Late Rangappa Vs The Tahasildar Tahasil Office, Devadurga	Honnappa
15	Crl.Misc. 8/2020 (NOTICE)		Smt. Rangamma W/o Sabanna Ganadhhal Vs Sabanna S/o Balayya Ganadhhal	AMAREGOUDA T BERIGI
16	Crl.Misc. 1166/2020 (NOTICE)		Yallamma W/o Late Siddappa Vs The Tahasildar, Tahasil Office, Devadurga	AMAREGOUDA T BERIGI
17	Crl.Misc. 1840/2020 (NOTICE)		Lingayya S/o Prabhayya U/g father Prabhayya S/o Chanabasayya Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Yallappa
18	Crl.Misc. 1747/2020 (APPEARANCE OF PARTY)		Lakshmana S/o Yamunappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
19	Crl.Misc. 1749/2020 (APPEARANCE OF PARTY)		Pooja D/o Hanumanthraya Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
20	Crl.Misc. 1750/2020 (APPEARANCE OF PARTY)		Pavankumar S/o Hanumantaraya Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
21	Crl.Misc. 1751/2020 (APPEARANCE OF PARTY)		Altaf S/o Kasim Sab Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
22	Crl.Misc. 1752/2020 (APPEARANCE OF PARTY)		Sohil S/o Khasim sab Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
23	Crl.Misc. 1753/2020 (APPEARANCE OF PARTY)		Ayyanna S/o Ramanna Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
24	Crl.Misc. 1754/2020 (APPEARANCE OF PARTY)		Ramesh S/o Budeeppa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
25	Crl.Misc. 1755/2020 (APPEARANCE OF PARTY)		Shilpa D/o Deshappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
26	Crl.Misc. 1756/2020 (APPEARANCE OF PARTY)		Sandeep S/o Basalingappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
27	Crl.Misc. 1757/2020 (APPEARANCE OF PARTY)		Ankita D/o Basavaraja Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
28	Crl.Misc. 1758/2020 (APPEARANCE OF PARTY)		Nirmala D/o Budeppa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
29	Crl.Misc. 1759/2020 (APPEARANCE OF PARTY)		Sharif Sab S/o Hussan Sab Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
30	Crl.Misc. 1760/2020 (APPEARANCE OF PARTY)		Babu S/o Huseneppa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
31	Crl.Misc. 1761/2020 (APPEARANCE OF PARTY)		Alam Pasha S/o Jind Valli Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
32	Crl.Misc. 1762/2020 (APPEARANCE OF PARTY)		Bhoomika D/o Ramanna Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
33	Crl.Misc. 1763/2020 (APPEARANCE OF PARTY)		Arathi D/o Ramanna Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
34	Crl.Misc. 1764/2020 (APPEARANCE OF PARTY)		Babu S/o Budeppa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
35	Crl.Misc. 1765/2020 (APPEARANCE OF PARTY)		Sujatha d/o Narasappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
36	Crl.Misc. 1766/2020 (APPEARANCE OF PARTY)		Pallvai D/o Budeppa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
37	Crl.Misc. 1767/2020 (APPEARANCE OF PARTY)		Madhu D/o Parashuram Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
38	Crl.Misc. 1768/2020 (APPEARANCE OF PARTY)		Sakshi D/o Shantappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
39	Crl.Misc. 1769/2020 (APPEARANCE OF PARTY)		Shashanka S/o Ayyappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
40	Crl.Misc. 1770/2020 (APPEARANCE OF PARTY)		Manoj S/o Shivaraja Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
41	Crl.Misc. 1771/2020 (APPEARANCE OF PARTY)		Bhavani D/o Budeppa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
42	Crl.Misc. 1772/2020 (APPEARANCE OF PARTY)		Narasappa S/o Mahantesh Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
43	Crl.Misc. 1773/2020 (APPEARANCE OF PARTY)		Bharat S/o Gangappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
44	Crl.Misc. 1774/2020 (APPEARANCE OF PARTY)		Sanjevakumar S/o Shantappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
45	Crl.Misc. 1775/2020 (APPEARANCE OF PARTY)		Tanuja D/o Budeppa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
46	Crl.Misc. 1776/2020 (APPEARANCE OF PARTY)		Shantamurathi S/o Mahatesh Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
47	Crl.Misc. 1777/2020 (APPEARANCE OF PARTY)		Budebasava S/o Buddappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
48	Crl.Misc. 1778/2020 (APPEARANCE OF PARTY)		Chantakumar S/o Mallikarjuna Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H

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49	Crl.Misc. 1779/2020 (APPEARANCE OF PARTY)		Basava S/o Nagendra Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
50	Crl.Misc. 1780/2020 (APPEARANCE OF PARTY)		Veeresh S/o Narasingh Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
51	Crl.Misc. 1781/2020 (APPEARANCE OF PARTY)		Basava S/o Basalingappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
52	Crl.Misc. 1782/2020 (APPEARANCE OF PARTY)		Sharadha D/o Mareppa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
53	Crl.Misc. 1783/2020 (APPEARANCE OF PARTY)		Chaitra D/o Manjunatha Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
54	Crl.Misc. 1784/2020 (APPEARANCE OF PARTY)		Savitri D/o Mallayya Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
55	Crl.Misc. 1785/2020 (APPEARANCE OF PARTY)		Manoja S/o Budeppa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
56	Crl.Misc. 1786/2020 (APPEARANCE OF PARTY)		Devaraj S/o Honnakereppa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
57	Crl.Misc. 1787/2020 (APPEARANCE OF PARTY)		Nirmala D/o Narasingh Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
58	Crl.Misc. 1788/2020 (APPEARANCE OF PARTY)		Chamudishwari D/o Mallayya Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
59	Crl.Misc. 1789/2020 (APPEARANCE OF PARTY)		Anita D/o Eranna Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
60	Crl.Misc. 1790/2020 (APPEARANCE OF PARTY)		Chandrala D/o Srinivasrao Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H

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61	Crl.Misc. 1791/2020 (APPEARANCE OF PARTY)		sarita D/o Marieppa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
62	Crl.Misc. 1792/2020 (APPEARANCE OF PARTY)		Sumitra D/o Mallayya Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
63	Crl.Misc. 1793/2020 (APPEARANCE OF PARTY)		Shantamma D/o Anjaneyya Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
64	Crl.Misc. 1794/2020 (APPEARANCE OF PARTY)		Mahesh S/o Hanumesh Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
65	Crl.Misc. 1795/2020 (APPEARANCE OF PARTY)		Ramlingamma D/o Chidanandappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
66	P.C.R. 26/2020 (HEARING)		M/s Shriam Transport Finance company Ltd., GPA Sri. Maribasava S/o Siddappa Vs Mr. Modin Sab S/o Mohamad sab	Girija
67	P.C.R. 28/2020 (HEARING)		M/s Shriram Transport Finacne Company Ltd,. GPA Sri. Maribasava S/o Siddappa, Vs Mr. Parasjoram S/o Shivappa	Girija
68	Crl.Misc. 144/2015 (EVIDENCE)		Rangamma wo Doddi Mallappa Vs Doddi Mallappa so Lachmanna Chandankeri	HANUMANTHRAYA CHINTALAKUNTI RAGHAVENDRA KOLKAR
69	C.C. 222/2015 (EVIDENCE)		Jalahalli P.S Vs Sanna Hanumantha so Thippanna	APP A PRAKASH
70	C.C. 18/2016 (EVIDENCE)		Deodurg P.S. Vs Abbas Ali so Khajahussain	APP Shivappa Pawar
71	C.C. 120/2016 (EVIDENCE)		Devadurga P.S Vs Basavaraja	APP BASANAGOUDA DESAI

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72	C.C. 160/2016 (EVIDENCE)		SIDDRAMAPPA Vs Basheer Ahamed	
73	C.C. 163/2016 (EVIDENCE)		AZAM ASI DEODURGA PS Vs VENKATESH	APP Shukumuni Reddy
74	C.C. 328/2016 (EVIDENCE)		Ambresh Vs Mounesh	APP MAHADEVAPPA.N.K.
75	Crl.Misc. 146/2018 (EVIDENCE)		Renuka @ Mahadevi Vs Ramesh	V.M.METI
76	Crl.Misc. 31/2019 (EVIDENCE)		Kumari Bhagyamma Vs Shivaraj	Chavan Venkatesh V.M.METI
77	Crl.Misc. 1317/2019 (EVIDENCE)		Marigouda S/o Hanumayya Choulla Vs The Tahasildar, Tahasil Office, Devadurga	Mahadevappa N
78	Crl.Misc. 1363/2020 (EVIDENCE)		Nazia Farheen D/o Md Khasim Ali Vs The Births and Deaths Registrar, Tahasil Office, Devadurga	Basavaraj Hemnur
79	C.C. 158/2010 (ARGUMENTS)		JALAHALLI.P.S. Vs HANUMANTHA	APP AP
Cases listed below are adjourned due to Covid 19				
80	C.C. 492/2020 (SUMMONS)	27-01-2021	State by Gabbur P.S Vs Sugurappa @ Surayya Swamy S/o Kambalayya Swamy	APP
81	C.C. 359/2013 (EVIDENCE)	27-01-2021	DEVADIRGA.P.S. Vs Mehaboob Sab	APP BASAVARAJ S
82	C.C. 85/2014 (EVIDENCE)	27-01-2021	Spl Excise PS Vs Denappa	APP
83	C.C. 160/2015 (EVIDENCE)	27-01-2021	Traffic P.S Deodurg Vs Khajabandenawaz so Abbasali Kurkundi Halwaldar	APP M MOUNESHWARA
84	C.C. 209/2015 (EVIDENCE)	27-01-2021	Gabbur P.S Vs Marthandappa so Kandeppa	APP Yallappa

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85	C.C. 254/2015 (EVIDENCE)	27-01-2021	Gabbur P.S Vs Dodda Yankappa so Kerappa	APP A PRAKASH
86	C.C. 265/2015 (EVIDENCE)	27-01-2021	JALAHALLI P.S Vs Nagaraj so Kashappa	APP HANUMANTHRAYA CHINTALAKUNTI
87	C.C. 369/2015 (EVIDENCE)	27-01-2021	Deodurg P.S Vs Govindappa so Geerappa	APP Chavan Venkatesh
88	C.C. 119/2016 (EVIDENCE)	27-01-2021	Devadurga P.S Vs Mudeppa	APP Basavaraja R Mannapuri
89	C.C. 138/2016 (EVIDENCE)	27-01-2021	DAVAL SAB Vs SHARNAPPA	APP Chavan Venkatesh
90	C.C. 148/2016 (EVIDENCE)	27-01-2021	BHEEMARAYA Vs RAVI KUMAR	APP Basavaraja R Mannapuri
91	C.C. 306/2016 (EVIDENCE)	27-01-2021	Basavaraj Vs Basavaraj	APP A PRAKASH
92	C.C. 199/2020 (APPEARANCE OF ACCUSED)	27-01-2021	State by Devadurga P.S Vs Manjunatha S/o Siddappa	APP
93	C.C. 205/2020 (APPEARANCE OF ACCUSED)	27-01-2021	State by Devadurga P.S Vs Shankarayya Swamy S/o Chandrayya Swamy	APP
94	C.C. 212/2020 (APPEARANCE OF ACCUSED)	27-01-2021	State by Devadurga P.S Vs Syed Toufiq S/o Syed Siddiqe	APP
95	C.C. 213/2020 (APPEARANCE OF ACCUSED)	27-01-2021	State by Devadurga P.S Vs Venkatesh S/o Devlappa Rathod	APP
96	C.C. 217/2020 (APPEARANCE OF ACCUSED)	27-01-2021	State by Devadurga P.S Vs Birdge Kishore sharma S/o Radha Sharma	APP
97	C.C. 224/2020 (APPEARANCE OF ACCUSED)	27-01-2021	State by Devadurga P.S Vs Rajashekar S/o Basavaraj	APP
98	C.C. 225/2020 (APPEARANCE OF ACCUSED)	27-01-2021	State by Devadurga P.S Vs Pomanna S/o Teekappa	APP

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99	Crl.Misc. 1748/2020 (APPEARANCE OF ACCUSSED)	27-01-2021	Budeebasava S/o Bheemaraya Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
100	C.C. 175/2014 (FRAMING OF CHARGE OR PLEA)	27-01-2021	JALAHALLI .P.S. Vs Kanakappa Gouda so Basanguda police patil	APP Chavan Venkatesh
101	C.C. 21/2016 (FRAMING OF CHARGE OR PLEA)	27-01-2021	Deodurg P.S. Vs Hanumayya	APP RAGHAVENDRA KOLKAR
102	C.C. 217/2016 (FRAMING OF CHARGE OR PLEA)	27-01-2021	Bassanna Vs Siddayaswamy	APP HANUMANTHRAYA CHINTALAKUNTI
103	C.C. 255/2016 (FRAMING OF CHARGE OR PLEA)	27-01-2021	Maheboob Bee wo Late. Abusale Jangi Vs Saroja Chief officer Deodurg	APP BASAVARAJ S
104	C.C. 263/2016 (FRAMING OF CHARGE OR PLEA)	27-01-2021	Seetamma Vs Yallappa	APP BASANAGOUDA DESAI
105	C.C. 313/2016 (FRAMING OF CHARGE OR PLEA)	27-01-2021	SURESH BENDAGUMBALA PSI Vs Hanumanthraya	APP A PRAKASH
106	C.C. 357/2016 (FRAMING OF CHARGE OR PLEA)	27-01-2021	Govinda Chauwan Vs Chand Hussain	APP BASAVARAJ S
107	C.C. 12/2017 (FRAMING OF CHARGE OR PLEA)	27-01-2021	Leelamma Vs Devalappa	
108	C.C. 19/2017 (FRAMING OF CHARGE OR PLEA)	27-01-2021	Parvati Vs Yallappa	APP B. V. Patil
109	C.C. 306/2017 (FRAMING OF CHARGE OR PLEA)	27-01-2021	Jayaraj Vs Rangappa	APP Basavaraja R Mannapuri
110	C.C. 391/2017 (FRAMING OF CHARGE OR PLEA)	27-01-2021	Mahiboob Vs Sharanappa	APP Shukumuni Reddy
111	C.C. 457/2017 (FRAMING OF CHARGE OR PLEA)	27-01-2021	Suresh Bendegumbala P.S.I Vs Rangappa	APP Shivappa Pawar

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112	C.C. 560/2017 (FRAMING OF CHARGE OR PLEA)	27-01-2021	Parvathi Vs Vishwanath Reddy	APP Chavan Venkatesh
113	C.C. 28/2018 (FRAMING OF CHARGE OR PLEA)	27-01-2021	Regional Transport Officer Vs Shekar	APP Chavan Venkatesh
114	C.C. 48/2018 (FRAMING OF CHARGE OR PLEA)	27-01-2021	Anjanayya Vs Nagaraja (A1)	APP Shukumuni Reddy
115	C.C. 90/2018 (FRAMING OF CHARGE OR PLEA)	27-01-2021	Kariyappa Vs Aspak	APP Hanamappa Jerebadi
116	C.C. 103/2018 (FRAMING OF CHARGE OR PLEA)	27-01-2021	Ramanna Vs Huligeppa	APP CHANNAPPA
117	C.C. 210/2018 (FRAMING OF CHARGE OR PLEA)	27-01-2021	Shivaknathamma Vs Hanumagouda	APP M MOUNESHWARA
118	C.C. 212/2018 (FRAMING OF CHARGE OR PLEA)	27-01-2021	Gouramma Vs Shashikumar	APP Basavaraj Kanapur
119	C.C. 275/2018 (FRAMING OF CHARGE OR PLEA)	27-01-2021	Sanjeevkumar T CPI Vs Chandrappa	APP Shivappa Pawar
120	C.C. 335/2018 (FRAMING OF CHARGE OR PLEA)	27-01-2021	Gangaraj Aliys Gangappa Vs Yankappa	APP AMAREGOUDA T BERIGI
121	C.C. 441/2018 (FRAMING OF CHARGE OR PLEA)	27-01-2021	Prabhu Vs Abraham	APP Basavaraja R Mannapuri
122	C.C. 449/2018 (FRAMING OF CHARGE OR PLEA)	27-01-2021	Basanagouda Vs Mudigouda (A1)	APP Shivananda Meti
123	C.C. 557/2018 (FRAMING OF CHARGE OR PLEA)	27-01-2021	Ningamma Vs Ningayya @ Ningappa (A1)	APP Basavaraja R Mannapuri
124	C.C. 626/2018 (FRAMING OF CHARGE OR PLEA)	27-01-2021	Sanjeev Kumar. T. CPI Vs Anjaneya	APP Shivappa Pawar
125	C.C. 633/2018 (FRAMING OF CHARGE OR PLEA)	27-01-2021	Janardhna Kumar Vs Shambhulingappa. K.	
126	C.C. 87/2019 (FRAMING OF CHARGE OR PLEA)	27-01-2021	Mahiboob Pasha Vs Sharanappa	APP H.Meenappa

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127	C.C. 119/2019 (FRAMING OF CHARGE OR PLEA)	27-01-2021	Bhimareddy S/o Bussappa Vs Marena S/o Tammanna Horaginamane	APP A.RAVIKUMAR PATIL
128	C.C. 143/2019 (FRAMING OF CHARGE OR PLEA)	27-01-2021	Mohammed Yunus Shahapuri Vs Vijaya Kumar @ Vijay	APP A.RAVIKUMAR PATIL
129	C.C. 170/2019 (FRAMING OF CHARGE OR PLEA)	27-01-2021	Siddappa Vs Shivanappa	APP
130	C.C. 208/2019 (FRAMING OF CHARGE OR PLEA)	27-01-2021	Sri Peerappa Vs Suresh	APP Shukumuni Reddy
131	C.C. 256/2019 (FRAMING OF CHARGE OR PLEA)	27-01-2021	Bhangappa Vs Peerappa	APP V.M.METI
132	C.C. 319/2017 (WARRANT)	27-01-2021	Amaresh.B. Hugar Vs Raj Mahamed	APP Shukumuni Reddy
133	C.C. 65/2018 (WARRANT)	27-01-2021	B.S Hosalli PSI Vs Sharanappa	APP